

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

6. C.A.(CAA) 1219/MB/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2020**

NAME OF THE PARTIES: - Cherry Cosmetics Pvt Ltd

Section 230-232 of Companies Act, 2013

ORDER

None appeared for the Applicant Companies. The registry informs that a soft copy of the pleadings are not yet received from the applicant companies. In view of this, the counsel for the applicant companies is directed to provide a soft copy of pleadings to this Bench by the next date of hearing.

List the matter on **09.11.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)

Dated this the 14th day of Oct 2020
JD